

**IN THE INCOME TAX APPELLATE TRIBUNAL
[DELHI BENCH "E": NEW DELHI]**

**BEFORE MS SUCHITRA KAMBLE, JUDICIAL MEMBER
AND
SHRI PRASHANT MAHARISHI, ACCOUNTANT MEMBER
(Through Video Conferencing)**

ITA No. 3111/Del/2018
(Assessment Year: 2013-14)

MN Ventures Private Limited, 8, Commercial Complex, 1 st Floor Masjid Moth, Greater Kailash, New Delhi – 110 048. PAN: AACCI2827E	Vs.	The Pr. CIT – 6, CR Building, I. P. Estate, New Delhi – 110 002.
(Appellant)		(Respondent)

Assessee by :	Shri Rakesh Joshi, C. A.;
Department by :	Ms. Paramita M. Biswas; [CIT] – D.R.;
Date of Hearing	01/09/2021
Date of pronouncement	01/09/2021

ORDER

PER PRASHANT MAHARISHI, A. M.

1. This appeal is filed by the assessee against the order of the Pr. Commissioner of Income Tax-6, New Delhi, under Section 263 of the Income Tax Act, 1961 (the Act) dated 31.03.2018 for assessment year 2013-14.
2. At the time of hearing the assessee vide his application has submitted that he has also filed an appeal before the Id. CIT (Appeals) and subsequently opted for Vivad Se Vishwas Scheme. Accordingly, this appeal becomes infructuous. He has further requested for withdrawal of the appeal.
3. The Id. DR also agreed with the above contentions.
4. We have heard both the parties. Permission is granted to the assessee to withdraw the appeal. Accordingly the appeal is dismissed as withdrawn.

5. In the result, appeal of the assessee is dismissed.

Order pronounced in the open court on 01/09/2021.

**Sd/-
(SUCHITRA KAMBLE)
JUDICIAL MEMBER**

**Sd/-
(PRASHANT MAHARISHI)
ACCOUNTANT MEMBER**

Dated : 01/09/2021

MEHTA

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1. Appellant;
2. Respondent
3. CIT
4. CIT (Appeals)
5. DR: ITAT

ASSISTANT REGISTRAR
ITAT, New Delhi.

Date of dictation	1.09.2021
Date on which the typed draft is placed before the dictating member	1.09.2021
Date on which the typed draft is placed before the other member	1.09.2021
Date on which the approved draft comes to the Sr. PS/ PS	1.09.2021
Date on which the fair order is placed before the dictating member for pronouncement	1.09.2021
Date on which the fair order comes back to the Sr. PS/ PS	1.09.2021
Date on which the final order is uploaded on the website of ITAT	1.09.2021
date on which the file goes to the Bench Clerk	1.09.2021
Date on which the file goes to the Head Clerk	
The date on which the file goes to the Assistant Registrar for signature on the order	
Date of dispatch of the order	